## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

**PETITION NUMBER** 

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

**UNDER SECTION** 

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

fot N. Rajasekor.

3. Mr. Rainethai

Petitioner Coursel

N. godf

2. K. Kathiresan

Counsel for for RZ

council Mr R3

2)/10/20/b

**ORDER** 

Shri Ashok Viswanath, proxy counsel for Shri D Gopal, representing counsel for petitioner, present and prayed time for submitting arguments. Shri K Kathiresan, counsel for R2 and Shri T V P Sai Vihari, proxy counsel for R3 are present. At request of proxy counsel for petitioner, time extended for hearing of the matter. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)